

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.754
TO BE ANSWERED ON 07.02.2023**

GARIMA GREH SCHEME

754. SHRI PINAKI MISRA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of transgender persons benefitted through the Garima Greh Scheme, State-wise;
- (b) whether the Government has any proposal to extend the Scheme to all States;
- (c) if so, the proposed timeline thereof and if not, the reasons therefor;
- (d) whether the Government has considered extending the benefits under the Scheme to the entire LGBTQIA+ community instead of transgender persons alone;
- (e) if so, the details and proposed timeline thereof; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a): Department has setup 12 Garima Greh: Shelter Home for Transgender Persons on pilot basis in 9 States. In total, 654 transgender persons have benefitted through Garima Greh project. State wise beneficiaries list is **annexed**.

(b) & (c): Government aims to setup up more such Garima Grehs as per guidelines. This is a continuous process.

(d) to (f): No Sir. There is no such proposal under consideration of the Ministry as Garima Greh has been designed specifically for Transgender Persons.

Annexure referred in part (a) of Lok Sabha Question No. 754 on “Garima Greh Scheme” to be answered on 7/2/2023

Sr.No	State	Total No. of Beneficiaries
1	Delhi	84
2	Odisha	52
3	Tamil Nadu	55
4	Bihar	35
5	Maharashtra	145
6	Chattisgarh	94
7	West Bengal	92
8	Gujarat	62
9	Rajasthan	35
	Total	654
